

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 135(ND)11
CA. NO. 202/c-II/2017

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

NAME OF THE COMPANY: M/s. Mr. Navneet Garg V/s. M/s. Radiant Cement Pvt. Ltd & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Present for counsel.

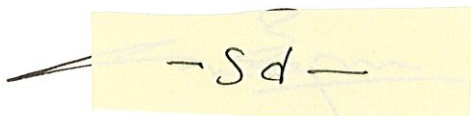
For Respondent (s): Mr. Dhruv Gupta, Advocate

Order

No reply has been filed by the respondent to the pending applications. The main petition is listed for final disposal.

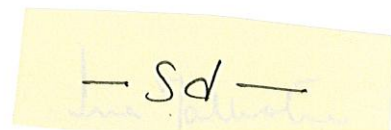
A letter of adjournment has been circulated by the respondent on grounds of personal difficulty of their counsel Mr. Nagesh.

To come up for 15th September 2017 for final arguments.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]